

(b) whether Government are aware of the difficulty arising from the linguistic differences in understanding the valuable medicinal plants; and

(c) if so, whether Government propose to take steps to bring about uniformity in their names?

**The Minister of Health (Dr. Sushila Nayar):** (a) to (c). It is one of Government's aims to bring about uniformity in the names of these medicinal plants. Schemes for the survey of medicinal plants in the different parts of the country are under consideration. One scheme at Hardwar has already been sanctioned.

#### **Deep Water Fishing at Govind Sagar Dam**

**489. Shri Raghunath Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that foreign experts are being employed to devise and develop deep water fishing at Govind Sagar Dam; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) Not at present.

(b) Does not arise.

#### **Railway Line between Sukinda Mines and Paradip Port**

**490. Shri G. Mohanty:** Will the Minister of Railways be pleased to state:

(a) whether Government propose to open a new Railway line from Sukinda mines to the new port at Paradip in Orissa; and

(b) if so, when the survey of the new line will be taken up?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) The proposal is under consideration of the Government.

(b) It is proposed to take up the survey of the line during 1963-64 financial year.

#### **Nilgiri Road Station**

**491. Shri G. Mohanty:** Will the Minister of Railways be pleased to state:

(a) whether several representations have been received by the authorities for improvement of Nilgiri Road station (S.E. Rly.) in Orissa;

(b) whether Government are aware of the difficulties the pedestrians and the carters have to face for want of level crossing facilities on the feeder road to the station; and

(c) the action taken in the matter?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) and (c). A scheme for providing a new Level Crossing on the feeder road to the station is under consideration in consultation with the State Government, who have been asked to bear the cost of the level crossing as per extant rules but their reply is still awaited.

#### **Hirakud Dam Project**

**492. Shri G. Mohanty:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of persons affected by the Hirakud Dam Project who have not yet been paid their compensation money;

(b) the reasons for non-payment; and

(c) when Government expect full clearance of this compensation money?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) Out of 20,000 families affected, about 4,000 remain to be paid.

(b) The reasons for non-payment of the balance amount of compensation are as follows:—

(i) A major part of the unpaid amount of compensation is involved in cases referred to arbitration